

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1083 of 2019

IN THE MATTER OF:

M/s Jitendra Impex Private Limited **...Appellant**

Vs

Compack Enterprises Private Limited **....Respondent**

Present:

For Appellant: Mr. K. Datta, Sr. Advocate along with Shashwat Tripathi, Advocate

For Respondent: Mr. Ashish Sareen, Advocate

O R D E R

23.01.2020 Learned Advocate Mr. Shashwat Tripathi is present for the Appellant and learned Advocate Mr. Ashish Sareen is present for the Respondent. This matter is not on Board. On mention, it is taken on Board.

The parties as well as Court Officer state that in this matter, on last date, the next date given was of 29.01.2020 but in the order sheet by typing mistake, the next date has been typed as 23.01.2020.

List this matter on **29th January,2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)